

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1968
TO BE ANSWERED ON 2ND AUGUST, 2024**

GM FOOD ITEMS

1968. SHRI SUDHAKAR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has granted approval to the Genetically Modified (GM) Food items under the Food Safety and Standards Act, 2006 (FSSAI);
- (b) if so, the details thereof alongwith the rules notified in this regard and if not, the reasons therefor; and
- (c) the action taken by the Government against GM foods like cottonseed oil which have been invading the food chain in the country for many years?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): Approval to the Genetically Modified (GM) Food items under the Food Safety and Standards Act, 2006 has not been granted. Food Safety and Standards Authority of India (FSSAI) on 18.11.2022 has notified draft Food Safety and Standards (Genetically Modified Foods) Regulations, 2022.